

Notes of the Registry

Orders of the Tribunal

Notice issued
to all nupts.

h
ops

h
S.O. (J)

MA 348/06

for withdrawal
of OA, copy
served.

for orders.

h
06/07

Samb

Order of 5.7.06

Copy of Order
may be given to both
the Counsels.

25.7.06

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S.O. (J)

order dated 05.07.2006

Heard Mr. S.K. Rathi, learned
counsel for the applicant, and Mr. R.C. Behara,
learned Additional Standing Counsel for
the Respondents.

It appears from the Counter
Reply that the Respondents have
already granted the relief to the
applicant, vide Annexure R/1 to the
counter. Thereupon, the applicant
has filed MA 348/06 for withdrawal
of the OA. Accordingly, the OA. is
dismissed as withdrawn and MA 348/06
is disposed of. This, however, does
not preclude the applicant to
file a fresh OA. if he is aggrieved
by any subsequent action of the Respondents.

B

CHAIRMAN

MEMBER (A)